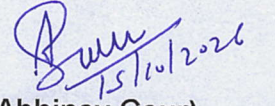


आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठें, चण्डीगढ़
Income Tax Appellate Tribunal, Chandigarh Benches, Chandigarh
List of Tribunal Orders pronounced

Date: 15.10.2026

ITA/MA/SA No. Sr. No.	Name of the case	Bench	Date of hearing	Date of pronouncement	Result
Author: Sh. Vijay Varma, AM			Co-Author: Sh. Laliet Kumar, JM		
ITA No. 1584 /Chd/ 2025	Kulwant Singh	A	14/10/2026	15/10/2026	Dismissed
ITA No. 935 /Chd/ 2026	Dilshad	A	14/10/2026	15/10/2026	Allowed
ITA No. 1469 /Chd/ 2025	Shri Daljit Singh	A	14/10/2026	15/10/2026	Allowed for S.P
ITA No. 1728/Chd/ 2025	Basheshar Singh Banshtu	A	14/10/2026	15/10/2026	Allowed for S.P
ITA No. 601/Chd/ 2026	Linkan Kumar	A	12/10/2026	15/10/2026	Allowed
ITA No.651 & 652 /Chd/ 2025	Haryana Labour Welfare Board	A	13/10/2026	15/10/2026	Partly Allowed
ITA No.1226 & 1227 /Chd/ 2024					


(Abhinav Gaur)
Senior Private Secretary

आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठें, चण्डीगढ़
Income Tax Appellate Tribunal, Chandigarh Benches, Chandigarh
List of Tribunal Orders pronounced

Date: 15.10.2026

Sr. No.	ITA/MA/S A No. Sr. No.	Name of the case	Bench	Date of hearing	Order Pronounced Date	Result
	Author: Sh. Rajesh Damodarlal Sharma, JM			Kumar Co-Author: Sh. Manoj Aggarwal, AM		
1.	ITA No. 1336/Chd/2026	Tat Baba Trust Vs. CIT (Exemptions)	B	14.10.2026	15.10.2026	Allowed for Statistical Purpose


Senior Private Secretary

आयकरअपीलीयअधिकरण, चण्डीगढ़न्यायपीठें, चण्डीगढ़
Income Tax Appellate Tribunal, Chandigarh Benches, Chandigarh
List of Tribunal Orders pronounced

ITA/MA/SA No. Sr. No.	Name of the case	Bench	Date of hearing	Result Order Pronounced Date
Author: Sh. Laliet Kumar, JM				
ITA- 1690/CHD/2025	ITO Vs Banaja Mohapatra	SMC	6.10.2026	ASP 15.10.2026
CO/11/2026 in ITA - 1690/CHD/2025	Banaja Mohapatra	SMC	-do-	Dismissed 15.10.2026
ITA 1704/CHD/2025	ITO V Kamaljit Kaur	SMC	-do-	ASP 15.10.2026
ITA 163/CHD/2026	Harmandeep Singh	SMC	-do-	-do-
ITA 185/CHD/2026	Anand Taneja	SMC	-do-	ASP 15.10.2026
CO/28/2026 in ITA - 185/CHD/2026	Anand Taneja	SMC	-do-	Dismissed 15.10.2026
ITA 199/CHD/2026	ACIT V Amrik Siknggh	SMC	-do-	ASP 15.10.2026
ITA 310/CHD/2026	ITO V Baldev Raj	SMC	-do-	ASP 15.10.2026
ITA 107/CHD/2026	ITO V Ajay Aggarwal	SMC	-do-	ASP 15.10.2026
ITA - 122/CHD/2026	ITO V Gopi Ram Phool Chand, HUF	SMC	-do-	ASP 15.10.2026
ITA 1279/CHD/2025	ITO V Maharaja Aggarsain Udyog	SMC	-do-	ASP 15.10.2026
ITA 133/CHD/2026	ITO V Raja Ram	SMC	-do-	ASP 15.10.2026
ITA 69/CHD/2026	ITO V Mahesh Arora	SMC	-do-	ASP 15.10.2026

ITA 1745/CHD/2025	ITO V Ramesh Kumar	SMC	-do-	ASP 15.10.2026
ITA 322/CHD/2026	ITO V Sukhpal Singh	SMC	-do-	ASP 15.10.2026
ITA 699/CHD/2026	ITO V Manik Bathla	SMC	-do-	ASP 15.10.2026
ITA 83/CHD/2026	ITO V Ram Niwas	SMC	-do-	ASP 15.10.2026
CO 13/CHD/2026 in ITA 83/CHD/2026	Ram Niwas	SMC	-do-	Dismissed 15.10.2026
ITA 1085/CHD/2026	Ajanta Educational Centre	DB	Shri Vijay Varma,AM (Author) Co-author Shri Laliet Kumar, JM	Dismissed 15.10.2026
ITA -238 & 239/CHD/2026	Ashwani Mittal Foundation	DB	Shri Laliet Kumar, JM (Author) Co-author Shri Vijay Varma, AM	ASP 15.10.2026

Senior Private Secretary

Poonam Bhardwaj
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